

171 *Reservation*
Reservation in Konark Express

3166. SHRI A.N. SINGH DEO: Will the Minister of RAILWAYS be pleased to state:

(a) whether any proposal has been received to reserve one II class sleeper bogie in the Konark Express from Berhampur (Ganjam) to Bombay; and

(b) if so, when this facility is proposed to be provided?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) Due to limited availability of reserved accommodation and full utilisation of the quotas at the existing quota holding stations, there is no proposal to increase the existing quota at Berhampur by Konark/Minar Express trains.

[Translation]

171
Use of Passenger Planes as Cargo by Air India

3167. SHRI SHEO SHARAN VERMA,
SHRI HARISH PAL,
SHRI CHHEDI PASWAN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Air India has proposed to convert its passenger planes into cargo planes in order to make it more financially beneficial; and

(b) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.

172
Coal from Mand Coal area to Mand Thermal Power Project

3168. SHRI CHHAVIRAM ARGAL: Will the Minister of ENERGY be pleased to state:

(a) whether coal from Mand coal area has now been allotted to the Mand Thermal Power Project;

(b) if not, the reasons therefor; and

(c) the time by which coal will be allotted for the only project of the State from the Mand area?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). The proposal to set up Mand Thermal Power Station (2x210 MW) is based on availability of coal from Mand -Raigarh coalfield. The exploration carried out in this coalfield so far does not hold out the prospect of establishing adequate coal production to meet the requirement of the proposed Mand TPS.

172
Capital Goods clearance for Import of Plants and Equipments

3169. SHRI M.S. PAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any memorandum from Uttar Pradesh Government in regard to capital goods clearance for the import of plants and equipments costing rupees 59 crores for continental floor glass project in the Bargarh industrial areas which is a no industry district of Banda; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Yes, Sir.